## GOVERNMENT OF MEGHALAYA LAW (B) DEPARTMENT

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## NOTIFICATION

Dated Shillong, the 10<sup>th</sup> November, 2022

No.LJ(B).1/2018/145—In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates in connection with the monitoring of movement of coal transportation and strict implementation of National Green Tribunal (NGT) Order for a period of 3(three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Dr. Damuthimi Lyngdoh, Block Development Officer, Amlarem C&RD Block, Amlarem		Sub-Divisional Officer (Civil), Amlarem Sub- Divison.
2.	Shri Chwaki Najiar, Sub-Divisional Agriculture Officer, o/o Sub-Divisional Agriculture Officer, Amlarem		
3.	Smti B. Rynjah, Child Development Project Officer, ICDS Project, Amlarem		
4.	Shri K. Khongjoh, Sub-Registrar of Cooperative Societies, Amlarem, Sub-Division		
5.	Shri G.G.J. Lyngdoh, Fishery Officer, Amlarem	Amlarem Sub-Division, Amlarem	
6.	Smti Suwanlura Pyrtuh, Sub-Divisional School Education Officer, Amlarem, Sub-Division		
7.	Smti Dayamonlang Ksoo, Sub-Divisional Officer PHE Spl. Inv. Sub-Division, Amlarem		
8.	Shri Reposal Lanong, Inspector of Excise, Amlarem		
9.	Shri Markus S. Pohsnem, Assistant Executive Engineer, PWD (Rds) Border Road Sub-Division		
10.	Shri B.J. Dkhar, Border Area Development Officer		

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		l l	Shri Armanbha Lyngdoh,	
			Range Officer, Soil and Water	11.
			Conservation (TT), Amlarem	
			Shri Deibormi Mulieh.	12.
		**	Sub-Inspector (Excise), Amlarem	12,
			Shri Nangkyntiewbor Jungai,	13.
			Sub-Inspector (Supply), Amlarem	15.
			Shri Rudolf Eustace Laloo,	14.
			Sub-Inspector (Supply), Amlarem	14,
Sub-Divisional Officer (Civil), Amlarem Sub-Divison		Smti Zareen Kharkongor,	15.	
		Sub-Inspector (Supply), Amlarem	15,	
		Shri Freddy Passah,		
		Range Forest Officer (Territorial)	16.	
		Pasadwan.		
		Shri Abdul Matin,		
		Agriculture Inspector, o/o Sub-	17.	
	Amlarem Sub-Division,	Divisional Agricultural Officer,	17.	
	Amlarem	Amlarem.		
		Shri Dawanmi Challam,		
		Agriculture Inspector, o/o Sub-	10	
		Divisional Agricultural Officer,	10.	
		Amlarem.		
	4	Shri Pius Dkhar,	CHE SELLO	
	1	Senior Co-operative Officer, o/o	10	
		Sub-Registrar of Cooperative	19.	
		Societies, Amlarem		
		Shri Solomone Theodore Blah,		
		Senior Co-operative Officer, o/o	20	
		Sub-Registrar of Cooperative	20.	
	1	Societies, Amlarem		
		Shri Wansuklang Biam,		
	**	Junior Co-operative Officer, o/o Sub-	21	
			Registrar of Cooperative Societies,	21.
			Amlarem	
S			Amlarem.  Shri Dawanmi Challam, Agriculture Inspector, o/o Sub- Divisional Agricultural Officer, Amlarem.  Shri Pius Dkhar, Senior Co-operative Officer, o/o Sub-Registrar of Cooperative Societies, Amlarem  Shri Solomone Theodore Blah, Senior Co-operative Officer, o/o Sub-Registrar of Cooperative Societies, Amlarem  Shri Wansuklang Biam, Junior Co-operative Officer, o/o Sub-	18. 19. 20.

(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No.LJ(B).1/2018/145-A, Copy to:-

Dated Shillong, the 10<sup>th</sup> November, 2022

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.

2. The Commissioner & Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.

- 3. The Additional Deputy Commissioner, i/c Amlarem Sub-Division, Amlarem, with a request to circulate to all the Officers concerned. This has a reference to your letter No. ASD/GENL.1/Pt.II/2013/262, dt. 16.9.2022.
- 4. The Director of Information and Public Relation, Meghalaya, Shillong.

5. The Personnel & A.R. (A) Department for information.

6 DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.

7. Office Copy.

By orders etc...,

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Deputy Secretary to the Govt. of Meghalaya, Law (B) Department. \*\*\*\*\*